

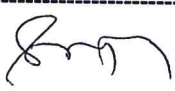

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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.11/BB/ 2017	-	Hearing	Rule-6 of IB	Benir E-Store Solutions Pvt. Ltd., Vs Mindlogicx Infratec Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SAJJAY H. SETHIYA 99805 38839	Respondent	
2.	PRERANA DASH 8095968818	Petitioner	

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for respondent reported that he is not feeling well and requested adjournment. However, counsel for petitioner opposed adjournment on the ground that already sufficient time was given to the counsel for respondent to submit arguments.

We have seen the order sheet of the previous occasions. It is true that the matter was adjourned from time to time on the request of the counsel for respondent. Today, he has informed the Tribunal that he is not feeling well.

Therefore, the matter is adjournment to 05.09.2017. No further adjournment will be given.


MEMBER (J)


MEMBER (T)